F. No. C-50/08/2018-Ad.II  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Excise & Customs  
******  

New Delhi the 13th April, 2018

To,

The concerned Chief Commissioners/Director Generals in CBEC

Subject: General Elections to the Legislative Assembly of Karnataka, 2018 - Briefing meeting of Expenditure Observers - Reg.

Sir,

I am directed to say that Election Commission have relieved Sh. Viswanath, IRS(C&CE):06 (R-23432), Sh. P.C. Nayak, IRS(C&CE):05 (R-23422), Sh. K. K. Srivastav, IRS(C &CE):02 (R-23425), Sh. Pawan Kumar, IRS(C&CE):05 (R-14708) and Sh. Ravindra J. Dange, IRS(C&CE):04 (R-16345) in the aforesaid General Elections on the basis of the representations received by Commission from these five officers.

2. Appointment letters of these aforesaid five officers are also enclosed for keeping them in reserve. The concerned Chief Commissioners/Director Generals are requested to intimate the officers accordingly.

Yours faithfully,

Encl. As above.

(S.A. Ansari)  
Under Secretary to the Government of India  
Tel.No. 011-23095529

Copy to:
1. The Website Manager, CBEC with the request to upload this letter along-with enclosures at the official website of CBEC.
2. The Secretary, (Shri Rajan Jain, Under Secretary), Election Commission of India, New Delhi for information w.r.t. the Commission’s letter referred above.

(S.A. Ansari)  
Under Secretary to the Government of India
ELECTION COMMISSION OF INDIA
Nirvachan Sadan, Ashoka Road, New Delhi-110001
Dated: 12th April, 2018

To

Shri. S. A. Ansari, Under Secretary (Ad. II), M/o Finance & Nodal Officer,
Dept. of Revenue, Central Board of Excise & Customs,
Room No. 47B, North Block,
New Delhi
(saansari1967@gmail.com)

Sub:- General Election to the Legislative Assembly of Karnataka, 2018 – Expenditure Observers matter – Reg.

Sir,

I am directed to refer to the Commission’s letter of even number dated 03.04.2018 and to state that the Commission has relieved Sh. Viswanath, IRS(C&CE):06 (R-23432), Sh. P. C. Nayak, IRS(C&CE):05 (R-23422), Sh. K. K. Srivastav, IRS(C&CE):02 (R-23425), Sh. Pawan Kumar, IRS(C&CE):05 (R-14708) and Sh. Ravindra J. Dange, IRS(C&CE):04 (R-16345) from election duty in General Election to the Legislative Assembly of Karnataka, 2018, for the reasons cited by them in their representations (copies enclosed). You are requested to send substitutes in place of the officers in prescribed format to the Commission.

2. Appointment letters in respect of the aforesaid five Expenditure Observers for keeping them in reserve are being forwarded herewith with the request to intimate the officers accordingly.

Yours faithfully,

(RAJAN JAIN)
UNDER SECRETARY